

**GOVERNMENT OF INDIA  
INFORMATION AND BROADCASTING  
LOK SABHA**

UNSTARRED QUESTION NO:2955  
ANSWERED ON:11.12.2012  
CORRESPONDENTS ON CONTRACT BASIS  
Rawat Shri Ashok Kumar

**Will the Minister of INFORMATION AND BROADCASTING be pleased to state:**

- (a) Whether the Prasar Bharati has appointed part time news reporters/ correspondents on contract basis in each district of the country;
- (b) if so, the details thereof during each of the last three years and the current year, location-wise;
- (c) whether the contracts of the part time correspondents/ reporters has been made as per the provisions of labour laws during the said period;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF INFORMATION & BROADCASTING (SHRI MANISH TEWAR)

- (a) and (b): No, Madam. Doordarshan has not engaged any Part Time Contractual Correspondents. The details of Part Time Correspondents engaged by AIR during the last 3 years are given at Annexure.
- (c) to (e): The Part Time Correspondents are working in All India Radio stations on contractual, part-time basis to assist the Correspondents and Editors posted in Regional News Units, with news inputs. They are not employees of Prasar Bharati and their contracts are renewed every year based on their performance. They are also free to engage in other employment/ occupation for their livelihood.